

PROFORMA-J

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING ON 31ST MARCH 2011

Name of the M.L.A. (in full) and to which the office belong: AQUIL AKHTAR, M.L.A.

Present Post held:

Present Pay (i) Basic pay

(ii) G. Salary

(TOTAL M.L.A. ALLOWANCE
REC'D. DURING THE YEAR-2010-11) Rs. 3,72,606/-

NAME AND DETAILS OF PROPERTY

Sl. No.	Name of District, Sub-division, Taluk & Village/Town in which property is situated	Housing of other building	Land	Present Value	If not in own name state whose name had his/her relationship to the Public Servant	How acquired whether by purchase/lease/mortgage/ inheritance/ gift or otherwise with date of acquisition & details of persons from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8	9
1.	PAKUR & SAHIBGAH ND DISTRICTS.	1) RESI- BLDG. —	—	1) 164.00 Lac 11) 199.00 Lac	OWN NAME "Do"	1) ACQUIRED BY INHERITANCE & BY PURCHASE (1995 to 2008) "Do"	1) NIL 11) Agri. Income Rs. 3 Lac P.A. (Approx).	
2.	RANCHI DISTRICT.	1) RESI- BLDG. (WITH LAND)	—	1) 36.00 Lac	"Do"	"Do"	NIL	
3.	PATNA CITY (BIHAR)	1) RESI- FLAT.	NIL	1) 06.00 Lac	"Do"	ACQUIRED BY PURCHASE ON 05-09-2007.	NIL	
			TOTAL:	405.00 Lac				

AQUIL AKHTAR

M.L.A.

JHARKHAND ASSEMBLY

P.T.O.